

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4657**

TO BE ANSWERED ON WEDNESDAY, THE 24TH MARCH 2021

POSTAL BALLOTS FOR NRIs

4657. SHRI KOTHA PRABHAKAR REDDY:
SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the facility of postal ballots will not be extended to Non Resident Indians (NRIs) for the upcoming elections in States and extending the facility would take some more time and need amendments; and
- (b) if so, the details and the present status thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a)& (b): The Election Commission of India has taken up a proposal to amend the Conduct of Elections Rules, 1961 to facilitate Electronically Transmitted Postal Ballot System for overseas electors. Since the matter is still under discussions with the Ministry of External Affairs to iron out the logistical challenges involved in the implementation of the proposal, it will not be possible to extend the said facility to the overseas electors in the upcoming elections to the State Legislative Assemblies.
